

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.07.2024

**ORDER NO. 89 of 2024**

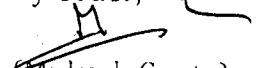
Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for CESTAT, New Delhi on 03.07.2024 as follows:-

DATE	CORAM	WORKS ASSIGNED
On 03.07.2024 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part heard matters:  ST/54175/2018 with Service Tax Cross Appeal No. 50317/2019 with ST/54176 to 54179 and 52326/2018 and ST/50859 to 50862/2018  Commissioner of CGST & Central Excise - Commissioner, CGST - Ludhiana vs. State Bank of Patiala & Ors.

Note:

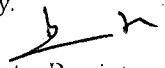
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.ccestat.gov.in](http://www.ccestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar